

Annexure - 9
Khandelwal Buildcon Private Limited; CIRP commenced on 01.06.2023;
List of creditors as on 17.07.2026
List of other creditors (Other than financial creditors and operational creditors)

S. No.	Name of Creditor	Detail of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party					
1	Royal Star Enterprises Pvt. Ltd.	15.06.2023	₹ 3,17,12,491.00	₹ 45,00,000.00	Other Creditor	₹ 0.00	₹ 0.00	Yes	₹ 0.00	₹ 0.00	₹ 2,72,12,491.00	₹ 0.00	Claimant has not provided interest supporting documents despite several requests communications . No response received. Accordingly, interest amount is not admitted
2	Blue Moon Dreamestates LLP	15.06.2023	₹ 49,70,203.00	₹ 4,00,000.00	Other Creditor	₹ 0.00	₹ 0.00	Yes	₹ 0.00	₹ 0.00	₹ 45,70,203.00	₹ 0.00	Claimant has not provided interest supporting documents despite several requests communications . No response received. Accordingly, interest amount is not admitted
3	Shri Govind Kripa Buildcon Pvt. Ltd.	15.06.2023	₹ 6,69,05,691.30	₹ 1,14,96,086.30	Other Creditor	₹ 0.00	₹ 0.00	Yes	₹ 0.00	₹ 0.00	₹ 5,54,09,605.00	₹ 0.00	Claimant has not provided interest supporting documents despite several requests communications . No response received. Accordingly, interest amount is not admitted
4	Guman Builders & Developers Pvt Ltd	15.06.2023	₹ 3,90,60,089.00	₹ 54,99,164.00	Other Creditor	₹ 0.00	₹ 0.00	Yes	₹ 0.00	₹ 0.00	₹ 3,35,60,925.00	₹ 0.00	Claimant has not provided interest supporting documents despite several requests communications . No response received. Accordingly, interest amount is not admitted
5	Guman Jewellers	15.06.2023	₹ 65,34,899.00	₹ 0.00	Other Creditor	₹ 0.00	₹ 0.00	Yes	₹ 0.00	₹ 0.00	₹ 65,34,899.00	₹ 0.00	Claimant has not provided supporting documents despite several requests communications . No response received. Accordingly, Claim amount is not admitted as per available Books of Accounts the loan was fully settled
6	Suresh Singh	15.06.2023	₹ 31,25,90,204.00	₹ 0.00	Other Creditor	₹ 0.00	₹ 0.00	No	₹ 0.00	₹ 0.00	₹ 31,25,90,204.00	₹ 0.00	Claimant has not provided supporting documents despite several requests communications . No response received. Accordingly, claim amount is not admitted
7	Sunil Furnitures	15.06.2023	₹ 18,73,605.00	₹ 0.00	Other Creditor	₹ 0.00	₹ 0.00	Yes	₹ 0.00	₹ 0.00	₹ 18,73,605.00	₹ 0.00	Claimant has not provided supporting documents despite requests several communications . No response received. Accordingly, claim amount is not admitted
7	Total		₹ 46,36,47,182.30	₹ 2,18,95,250.30	-	₹ 0.00	₹ 0.00	-	₹ 0.00	₹ 0.00	₹ 44,17,51,932.00	₹ 0.00	

Note :	
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1. As per Regulation 14 of IBC 2016-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.